

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P. (C) No.32580 of 2021

State of Odisha

.....

Petitioner

Mr.J.Katikia, AGA

Vs.

***Registrar General, Orissa High
Court***

.....

Opposite Party

CORAM:

**JUSTICE S.TALAPATRA
JUSTICE SAVITRI RATHO**

ORDER

20.07.2023

Order No.
13.

1. This matter is taken up through hybrid mode.
2. Let the matter be listed again on 27.07.2023.
3. Meanwhile, the State shall file their affidavit as directed.
4. Mr. J.Katikia, learned Addl. Government Advocate appears for the State-petitioner.

Bichi

**(S.Talapatra)
Judge**

**(Savitri Ratho)
Judge**